

(d) The matter concerns the State Governments.

(e) The Planning Commission has since been assisting the Bharat Sewak Samaj with grant-in-aid for certain Plan programmes and with loans for working capital and purchase of machinery for its Construction Service. The payment of grants has, however, been suspended.

#### Wage Board for Engineering Industry

\*195. **Shri K. Ramani:**  
**Shri Mohammad Ismail:**  
**Shri Umanath:**

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the progress made by the Wage Board for the Engineering Industry so far;

(b) when the Report of the Wage Board is likely to be submitted to Government;

(c) the total number of engineering factories which have not yet implemented the recommendations of the Wage Board;

(d) whether Government have received some complaints from the trade unions regarding the non-implementation of the recommendations of the Wage Board; and

(e) if so, the steps taken to persuade the employers to implement the recommendations?

**The Minister of Labour and Rehabilitation (Shri Hathi):** (a) The Wage Board has made recommendations for the grant of interim relief. It is now hearing the parties on the principal issues involved in its terms of reference.

(b) It is not possible to say at this stage as to when the Board would be able to submit its final recommendations.

(c) A statement showing the available information is placed on the

Table of the House. [Placed in Library. See No. LT-476/67].

(d) Yes.

(e) The State Governments have been requested to make special efforts to get the recommendations implemented.

#### Honorary Degrees

\*196. **Shri N. S. Sharma:**  
**Shri A. B. Vijpayee:**  
**Shri Shri Gopal Saboo:**  
**Shri Brij Bhushan Lal:**  
**Shri Sharda Nand:**

Will the Minister of Education be pleased to state:

(a) whether Government propose to abolish the system of conferring honorary degrees on politicians or ministers by the Indian Universities;

(b) whether Government propose to limit such honorary degrees only on considerations of merit and in recognition of Highest accomplishment in the academic field; and

(c) if so, the main features of the scheme?

**The Minister of Education (Dr. Triguna Sen):** (a) and (b). No, Sir. Conferment of honorary degrees by the Universities is governed by the provisions in the University Acts. It is for the Universities to decide the basis on which these degrees may be conferred.

(c) Does not arise.

#### Common Script applicable to all Indian Languages

\*197. **Dr. Karni Singh:**  
**Shrimati Nirlep Kaur:**  
**Dr. Ranen Sen:**  
**Shri Mohan Swarup:**  
**Shri George Fernandes:**  
**Shri J. H. Patel:**  
**Shri Sidheshwar Prasad:**  
**Shri Ram Kishan Gupta:**  
**Shri Madhu Limaye:**  
**Dr. Ram Manohar Lohia:**